

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'SMC 2' BENCH,
NEW DELHI (THROUGH VIDEO CONFERENCING]

BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER, AND
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER

ITA No. 6097/DEL/2019
[A.Y 2015-16]

Juli Gupta
11-F-87, Nehru Nagar
Ghaziabad

Vs.

The I.T.O
Ward 1(3)
Ghaziabad

PAN : AHKPG 5332 J

[Appellant]

[Respondent]

Date of Hearing : 24.03.2021
Date of Pronouncement : 24.03.2021

Assessee by : None

Revenue by : Shri Anil Kumar Gupta, ITO

ORDER

PER N.K. BILLAIYA, ACCOUNTANT MEMBER,

This appeal by the assessee is preferred against the order of the
Commissioner of Income Tax [Appeals], Ghaziabad dated 28.06.2019
pertaining to Assessment Year 2015-16.

2. The ld. counsel for the assessee submitted an application dated 18.07.2019 through email requesting for withdrawal of appeal. It has been stated that the quarrel has been settled under the Vivad se Vishwas Scheme, 2020 and the appellant is in receipt of Form No. 3.

3. Noting the contents of the application, the appeal is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee in ITA No. 6097/DEL/2019 is dismissed as withdrawn.

The order is pronounced in the open court on 24.03.2021 in the presence of ld. DR.

Sd/-

**[SUCHITRA KAMBLE]
JUDICIAL MEMBER**

Sd/-

**[N.K. BILLAIYA]
ACCOUNTANT MEMBER**

Dated: 24th March, 2021

VL/

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr.PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	